

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

(1) M.A. No. 348 of 1996
(O.A. No. 1471 of 1994)

Union of India & Ors.
(Ministry of Defence)

Applicants

(Represented by Mr. M.S. Banerjee,
Counsel)

-vs-

Mahendra Pal Singh

Respondent/Ori-
ginal Applicant

(Represented by Mr. S.K. Ghosh,
Counsel)

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(2) M.A. No. 101 of 1997 with
O.A. No. 1382 of 1996

Mahendra Pal Singh, s/o Late Sujan
Singh, working for gain as Deputy
Director General, Ordnance Factory
Board, 10/A, Auckland Road, Cal-1,
residing at Flat No.8, Belvedre
Estate, Alipore, Calcutta-27.

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Applicant

(Represented by Mr. S.K. Ghosh,
Counsel)

-Vs-

1. Union of India, service through
the Secretary, Ministry of Defence,
Govt. of India, New Delhi - 110 001 ;
2. Ordnance Factory Board, service
through the Chairman, 10/A, Auckland
Road, Calcutta-1 ;
3. The Joint Director (Vigilance),
Ordnance Factory Board, 10/A, Auckland
Road, Calcutta - 1.

Respondents

(Represented by Mr. M.S. Banerjee,
Counsel)

Heard on : 12.8.1997

- Order on : 17-9-1997

18.7.1997

J:

O R D E R

A.K. Chatterjee, VC

These matters are taken up together for disposal by this
common judgment as they are related.

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